

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3004/2018

The 8<sup>th</sup> day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Sunil Parasar, age about 58 years,  
S/o Shri J.P. Sharma  
Group 'C' as SSE  
R/o 17/4, Loco Railway Colony,  
Delhi Kishan Ganj, Delhi. .. Applicant

(By Advocate: Shri Lalta Prasad)

Versus

1. The General Manager,  
West Central Railway,  
Jabalpur (Raj.)
2. The Divisional Railway Manager,  
Kota (Raj.)  
West Central Railway.
3. The Senior Divisional Electrical Engineer,  
Electrical Locoshed,  
Tughlakabad,  
New Delhi. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant, seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(A.K. BISHNOI)  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**

/Jyoti /